

for sale to licensed shops. This has been stopped since the 1st of January, 1954. But as an exception to the general rule of not permitting movement of rice from one State to another, except on Government account, trade has been allowed to import certain quantities of rice from Orissa and Uttar Pradesh. Trade can also bring Nepal rice into Calcutta with the State Government's permission.

(c) It is not Government's intention to allow trade to procure rice from the West Bengal districts and the adjacent areas since,

- (i) so far as the West Bengal districts are concerned, it had been found by experience that, such unlimited and competitive purchases tend to upset the market and raise prices; and
- (ii) with regard to other areas, as already stated, the general policy is not to allow movement of rice from one State to another except on Government account. As the West Bengal Government, however, themselves have procured large quantities of rice from the surplus districts of West Bengal, and as the Centre is prepared to supply Calcutta as much of their requirements as necessary, the question does not arise.

#### INDIAN TELEPHONE INDUSTRIES LTD.

\*1109. **Shri V. P. Nayar:** Will the Minister of **Communications** be pleased to state:

(a) whether it is a fact that in the Indian Telephone Industries a large number of automatic screw-cutters (B.S.A. and other makes) are not being used for some time now;

(b) the number of such screw-cutting machines in the factory and their total value and capacity;

(c) what percentage of the capacity has been utilised; and

(d) what is the total quantity of screws cut so far in these automatic machines?

**The Deputy Minister of Communications (Shri Raj Bahadur):**

(a) 16 out of 61 machines are not being used at present.

(b) 61 machines costing about Rs. 13 lakhs. The capacity is 300 lakh screws and other turned items per annum.

(c) About 50 per cent.

(d) 261 lakh screws and other turned items.

#### MARSHALLING ARRANGEMENTS AT ACHINERA AND PHULERA

\*1114. **Shri Waghmare:** Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that due to inadequate and improper arrangements of marshalling at Achinera and Phulera stations, large number of wagon-days are being lost; and

(b) if so, what steps Government propose to take to stop such practice?

**The Deputy Minister of Railways and Transport (Shri Alagesan):**

(a) No.

(b) Does not arise.

#### KAMALPUR-AMBASA ROAD

\*1115. **Shri Dasaratha Deb:** Will the Minister of **Transport** be pleased to state:

(a) how much private land has been requisitioned by Government for the construction of Kamalpur-Ambasa Road in Tripura State;

(b) whether any compensation has been given to the owners of the lands for both land and crop damaged during construction; and

(c) if not, whether Government propose to give such compensation?

**The Deputy Minister of Railways and Transport (Shri Alagesan):**

(a) to (c). The information is being collected and will be laid on the Table of the House in due course.